

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 388 of 2018 With  
IA 399 of 2019  
IA 572 of 2020  
IA 573 of 2020  
IA 574 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020

Name of the Company:

Central Bank of India

V/s

Cure Life Care Pvt Ltd

Section:

7 / 12A / 60(5) of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Ms. Natasha Shah appeared.

Learned Counsel Mr. Massom Shah appeared.

Matter to appear for further consideration on 19.10.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 12th day of October, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)